

12.31 hrs.

STATEMENT RE : NOMENCLATURES
OF MINISTRIES

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : Mr. Speaker, Sir, with your permission, may I inform the House that as a result of discussions with certain friends on the Opposition benches, an arrangement has been agreed to about the nomenclature of the various Ministries under which in the English papers the name in English would be followed by its Hindi equivalent, written in Devanagri script. By and large, this has been found acceptable. As you know, Sir, this was also informally discussed yesterday in the Business Advisory Committee.

MR. SPEAKER : This was put to me yesterday, and I happened to be sitting in the Business Advisory Committee. Of course, we looked at it informally. I think that this is a very acceptable solution, and we should agree to it...

SHRI INDRAJIT GUPTA (Alipore) : It is meaningless ?

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : May I seek a clarification ?...

MR. SPEAKER : There is no other solution.

SHRI INDRAJIT GUPTA : But there is the printing difficulty, because they will have to print the Hindi name in Devnagari.

SHRI ATAL BIHARI VAJPAYEE : Apart from the difficulty in printing, may I know whether the DMK has accepted the solution ?

SHRI RAJ BAHADUR : Yes, they have agreed. In fact, this suggestion came from them, and we agreed.

SHRI ATAL BIHARI VAJPAYEE : This solution will apply to parliamentary business only.

MR. SPEAKER : Yes, parliamentary business only.

SHRI RAJ BAHADUR : Yes.

12.36 hrs.

MESSAGE FORM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Medical Termination of Pregnancy Bill, 1971, which has been passed by the Rajya Sabha at its sitting held on the 27th May, 1971."

MEDICAL TERMINATION OF PRE-
GNANCY BILL AS PASSED BY
RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Medical Termination of Pregnancy Bill, 1971, as passed by Rajya Sabha.

BUSINESS ADVISORY COMMITTEE
FIRST REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR BARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : I beg to move :

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 31st May, 1971."

MR. SPEAKER : The question is :

"That this House do agree with the First Report of the Business Advisory Committee presented to the House on the 31st May, 1971."

The motion was adopted.